

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 103

CA No.37/2023  
And  
CP(CAA) No.47/Chd/Chd/2022  
(2nd motion)

**IN THE MATTER OF:**

Rock & Storm Bottlers Pvt. Ltd

...Transferor Company

With

Crystal Blend Bottlers Pvt. Ltd.

...Transferee Company

**Under Section:** 230-232, CA 2013, Rule 11 NCLT

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 10.05.2024.

Sd/-  
Court Officer

19.04.2024  
Pooja